

**HIGH COURT OF JHARKHAND, RANCHI**

Office Order No. 01 /Lib.

Dated:- 08/01/2024

The Court has been pleased to constitute the "**Indian Law Report (ILR) and e-Digital Law Report Committee**" for publication of Indian Law Report (ILR) and e-Digital Law Report for this Court. The Committee comprises of:-

- (i) Hon'ble Mr. Justice Sujit Narayan Prasad
- (ii) Hon'ble Dr. Justice Shiva Nand Pathak
- (iii) Hon'ble Mr. Justice Anil Kumar Choudhary

By Order,

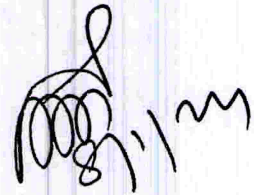
Sd/-

**Registrar General**

Memo No. 16 /Lib.

Dated, 8<sup>th</sup> January, 2024

Copy forwarded to the O/o Registrar General/ the Registrar (Admin.)/ the Member Secretary, SCMS/ the Registrar (Estab.)/ the Registrar (Vigilance)/ OSD to Hon'ble the Acting Chief Justice/ Joint Registrar (List & Computer)/ C.P.C. /All Joint Registrars (Judicial & Non-Judicial) including P.P.S. I/c to Hon'ble the Acting Chief Justice/ All Deputy Registrars (Judicial & Non-Judicial)/ I/c P.A. Section/ Sr. Secretaries/Secretaries/ Sr. P.A.s/ to Hon'ble Judges/ Court Managers/All Assistant Registrars (Judicial & Non-Judicial)/I/c Court Master Section/A.R.-cum-Court Officer/ CPC Section with a request to upload the same on the official website of the Court/ All Section officers/ Section Officer I/c / Oath Commissioner/ Stamp Reporter , High Court of Jharkhand, Ranchi for information and necessary action.



**Registrar General**